

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/934/2024 BLAPL/675/2024	SANJAY LAKRA VS STATE OF ODISHA	ANITA DASH VS	CHANDIPOSHPS /64 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000671/2023
2	D-BLAPL/1625/2024 BLAPL/676/2024	JUSAPH MUNDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda 2(B)CC/000009/2023
3	D-BLAPL/2500/2024 BLAPL/677/2024	MOHAN JHARA @ BUTLU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /248 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000236/2023
4	D-BLAPL/2726/2024 BLAPL/678/2024	SIBA BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /3 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000006/2024
5	D-BLAPL/1309/2024 BLAPL/679/2024	RAJAT BISWAKARMA VS STATE OF ODISHA	SATYA MOHAPATRA VS	PLANTSITE /44 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000016/2022
6	D-BLAPL/2087/2024 BLAPL/680/2024	DHARMENDRA NAYAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /88 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000085/2021
7	D-BLAPL/2106/2024 BLAPL/681/2024	PAKILI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAIKANI-DIHI /111 /2022 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000394/2022
8	D-BLAPL/2338/2024 BLAPL/682/2024	VINOD SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BHUBANESWAR G.R.P.S. /113 /2021 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000529/2021
9	D-BLAPL/2397/2024 BLAPL/683/2024	SATTAR AKBAR ALI SHAIKH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000001/2024
10	D-BLAPL/2461/2024 BLAPL/684/2024	PINTU KUANR @ KOKREL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /330 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000156/2023
11	D-BLAPL/2647/2024 BLAPL/685/2024	LAXMAN KANHAR VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 SPL.JUDGE, CHATRAPUR (GANJAM)(G 2(A)CC/0000036/2023

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12	D-BLAPL/214/2024 BLAPL/686/2024	SURAJ XALXO VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	REAMAL /6 /2022 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000003/2022
13	D-BLAPL/527/2024 BLAPL/687/2024	SANTANU DAS VS STATE OF ODISHA	ARABINDA DASH VS	DHANUPALI /330 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000156/2023
14	D-BLAPL/2107/2024 BLAPL/688/2024	SOMNATH BEHERA VS STATE OF ODISHA	ARABINDA DASH VS	SAMBALPUR TOWN /11 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000001/2024
15	D-BLAPL/1379/2024 BLAPL/689/2024	NARAHARI MALLICK VS STATE OF ODISHA	LOKANATH NAYAK VS	TANGI /13 /2022 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000132/2022
16	D-BLAPL/2666/2024 BLAPL/690/2024	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /878 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000343/2023
17	D-BLAPL/2253/2024 BLAPL/691/2024	PURNA MAJHI @ BHOI VS STATE OF ODISHA	NIHAR RANJAN MISHRA VS	KALAMPUR /91 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala) Spl/0000082/2023
18	D-BLAPL/2393/2024 BLAPL/692/2024	SANJAYA KUMAR BISWAL VS STATE OF ODISHA	SUCHITRA SWAIN VS	KODALA /561 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan) Spl/0000222/2023
19	D-BLAPL/2410/2024 BLAPL/693/2024	SUBHASIS PRADHAN @ MALINGA VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /474 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001482/2023
20	D-BLAPL/1377/2024 BLAPL/694/2024	BISHAL @ AMIT ANSUMAN ROUT VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BADAMBADI /261 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000114/2023
21	D-BLAPL/2652/2024 BLAPL/695/2024	SUPI @ PRAVATI DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASTARANGA /177 /2021 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000145/2022
22	D-BLAPL/2667/2024 BLAPL/696/2024	SUMAN BISWAL @ FUKAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /11 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0000033/2024
23	D-BLAPL/1755/2024	SUNIL KUMAR NANDA	BASUDEV PUJARI	ATHGARH /233 /2023

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	BLAPL/697/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000570/2023
24	D-BLAPL/1441/2024 BLAPL/698/2024	RANJAN NAIK VS STATE OF ODISHA	NAKULA NAIK VS	THUAMUL RAMPUR /134 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000111/2023
25	D-BLAPL/2855/2024 BLAPL/699/2024	PRAMOD KUMAR MALLICK @ MANTU VS STATE OF ODISHA	GANGADHAR SAMAL VS	MANCHESWAR P.S. /363 /2021 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000486/2021
26	D-BLAPL/2651/2024 BLAPL/700/2024	SANTOSH DIGHAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BANARAPAL /231 /2023 SPL.JUDGE,ANGUL(Anugul) Spl/0000014/2023
27	D-CMAPL/2203/2024 CMAPL/8/2024	ALEKH BEHERA VS SK. MASTAN	DEBASISH PATNAIK VS	// (//
28	D-CMP/3764/2024 CMP/59/2024	MAMATA DAS VS PANKAJINI PADHI	SUDEEP KUMAR SARANGI VS	// DISTRICT & SESSIONS JUDGE,SAMBAL RFA/0000011/2023
29	D-CMP/3574/2024 CMP/60/2024	CHANDRAKANTA PANDA VS BAIKUNTHA BARIK	TRILOCHAN PANIGRAHI VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CS/0000432/2021
30	D-CMP/3539/2024 CMP/61/2024	JAYARAM PUJARI VS MANOBODH BHATRA	TUKUNA KUMAR MISHRA VS	// CIVIL JUDGE(SD), UMERKOTE(Nabarang CS/0000045/2014
31	D-CMP/3272/2024 CMP/62/2024	TAPAN KUMAR SAHOO VS PRATAP BEURA	DOLAGOBINDA MOHAPATRA VS	// ADDL SESSIONS JUDGE, KUJANG(Jagats Fao/0000032/2021
32	D-CMP/3022/2024 CMP/63/2024	BISHNU CHARAN SAHOO VS GAUTAM SAHOO	GIRIJA SANKAR MOHANTY VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack TS/0000090/2013
33	D-CMP/2842/2024 CMP/64/2024	PRAMOD KUMAR BISWAL VS SUBASH CHANDRA BISWAL	PRASANTA KUMAR MOHANTY (2) VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000048/2017
34	D-CMP/4113/2024 CMP/65/2024	MALATI NAYAK VS	SIDHARTHA MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK

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35	D-CMP/2692/2024 CMP/66/2024	KABITA BAUG SUKANTI @ LILIBALA MOHAPATRA VS PURNA CHANDRA MOHAPATRA	JAGAJIBAN PRADHAN VS	CMA/0000064/2023 // CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000257/2020
36	D-CONTAC/4169/2024 CONTAC/1/2024	RUNU GOUDA VS JYOSTNA RANI GOUDA	SUKANTA KUMAR DALAI VS	// () //
37	D-CONTC/2021/2024 CONTC/387/2024	MATAJEE DAS VS SHALINI PANDIT, I.A.S.	ADV. VS	// () //
38	D-CONTC/1965/2024 CONTC/388/2024	BASANTI ROUT VS ASWATHI S, I.A.S.	ADV. VS	// () //
39	D-CONTC/1963/2024 CONTC/389/2024	JAYANTI PRADHAN VS ASWATHI S, I.A.S.	ADV. VS	// () //
40	D-CONTC/3684/2024 CONTC/390/2024	JAYAKRUSHNA BARIK VS ASWATHY S., SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// () //
41	D-CONTC/3683/2024 CONTC/391/2024	DEBARAJ SAHOO VS SUSHANTA KUMAR DAS, DIRECTOR SECONDARY EDUCATION., BBSR, KHORDHA	ADV VS	// () //
42	D-CONTC/3154/2024 CONTC/392/2024	SURENDRA NATH BEHERA VS DR. NIRANJAN MISHRA, DIRECTOR PUBLIC HEALTH, ORISSA, BBSR.	ADV. VS	// () //
43	D-CONTC/3162/2024 CONTC/393/2024	BISWAJIT MOHAPATRA VS ANU GARG,I.A.S.	ADV. VS	// () //
44	D-CONTC/3686/2024 CONTC/394/2024	ANANTA KISHORE NAYAK VS ASWATHY S., SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// () //
45	D-CONTC/3685/2024 CONTC/395/2024	KHAGENDRANATH SAHOO VS ASWATHY S., SECY., S AND ME DEPT., BBSR, KHORDHA	ADV VS	// () //

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46	D-CONTC/3865/2024 CONTC/396/2024	DAMODAR MOHANTY VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.	ADV. VS	// 0 //
47	D-CONTC/3862/2024 CONTC/397/2024	GAJENDRA NATH MOHAPATRA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
48	D-CONTC/3529/2024 CONTC/398/2024	KAILASH CHANDRA GOUDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
49	D-CONTC/3520/2024 CONTC/399/2024	BIJAYA KUMAR SAHU VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
50	D-CONTC/3516/2024 CONTC/400/2024	RAMACHANDRA RATH VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
51	D-CONTC/3522/2024 CONTC/401/2024	NILAKANTHA GOUDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
52	D-CONTC/3099/2024 CONTC/402/2024	DAMUNI MAJHI VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
53	D-CONTC/3096/2024 CONTC/403/2024	SARASWATI NAG VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
54	D-CONTC/3101/2024 CONTC/404/2024	PRAFULLA BHUYAN VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
55	D-CONTC/3080/2024 CONTC/405/2024	MOHADEV GOUDA VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
56	D-CONTC/2229/2024 CONTC/406/2024	PRATIMA PRADHAN VS SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //
57	D-CONTC/3464/2024	SANGRAM KESHARI DASH	ADV.	//

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	CONTC/407/2024	VS ANU GARG, I.A.S.	VS	0 //
58	D-CONTC/3085/2024 CONTC/408/2024	KRUSHNA CHANDRA PATNAIK VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
59	D-CONTC/2418/2024 CONTC/409/2024	BHARATI BEHERA VS PURNA CHANDRA SETHI,DEO,BARIPADA	ADV. VS	// 0 //
60	D-CONTC/2426/2024 CONTC/410/2024	SRIKANTA BARIK VS PRATIVA MANJARI DAS,DEO,BALASORE	ADV. VS	// 0 //
61	D-CONTC/1320/2024 CONTC/411/2024	ANUPAMA BEHERA VS KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK	ADV. VS	// 0 //
62	D-CONTC/2421/2024 CONTC/412/2024	KHITISH KUMAR KAR VS PRATIVA MANJARI DAS,DEO,BALASORE	ADV. VS	// 0 //
63	D-CONTC/2415/2024 CONTC/413/2024	BIBHUTI BHUSAN BEHERA VS PURNA CHANDRA SETHI,DEO,BARIPADA	ADV. VS	// 0 //
64	D-CONTC/1394/2024 CONTC/414/2024	PRAFULLA KUMAR SWAIN VS RASHMI RANJAN SAHOO,EXEC. ENGNR.,SUPTDNG. ENGNR.,PURI	ADV. VS	// 0 //
65	D-CONTC/4223/2024 CONTC/415/2024	PARAMANANDA BEHERA VS ANU GARG,I.A.S.	M/S.NIRANJAN BISWAL VS	// 0 //
66	D-CONTC/4221/2024 CONTC/416/2024	PRAMOD CHANDRA DAS VS ANU GARG, I.A.S.	M/S.NIRANJAN BISWAL VS	// 0 //
67	D-CONTC/2328/2024 CONTC/417/2024	SANJAYA NAIK VS JASMINE S. SAHOO, DISTFRICIT LABOUR OFFICER, RAYAGADA	PRASANTA KUMAR SAHOO VS	// 0 //
68	D-CONTC/2174/2024 CONTC/418/2024	LAXMIDHAR SAHOO VS	ADV. VS	// 0

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		ASWATHY S.,IAS,COMMNR. CUM PRINCIPAL SECY. TO GOVT. ODISHA,S AND M.E. DEPT.		//
69	D-CONTC/3677/2024 CONTC/419/2024	KABIRAJ NAHAK VS USHA PADHEE,I.A.S.	BHABANI SANKAR TRIPATHY (1) VS	// ()
70	D-CONTC/3092/2024 CONTC/420/2024	PRAMADA SADANGI VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// ()
71	D-CONTC/3094/2024 CONTC/421/2024	SNEHALATA PATNAIK VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// ()
72	D-CONTC/1668/2024 CONTC/422/2024	SK. RAJA VS VIJAY AMRUTA KULANGE, I.A.S.	ADV VS	// ()
73	D-CONTC/2305/2024 CONTC/423/2024	KAILASH CHANDRA KANDI VS PINA KI MISHRA, I.P.S.	HIMANSU BHUSAN SUTAR VS	// ()
74	D-CONTC/3069/2024 CONTC/424/2024	NABINA MANDAR VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// ()
75	D-CONTC/3073/2024 CONTC/425/2024	RAJANIKANT SATRUSALYA VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// ()
76	D-CONTC/3075/2024 CONTC/426/2024	PRADEEP KUMAR PATNAIK VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// ()
77	D-CONTC/3083/2024 CONTC/427/2024	TRINATH PATI VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// ()
78	D-CONTR/2326/2024 CONTR/1/2024	CHITARANJAN KAMILA VS BHUBAN MOHAN SETHI,IIC,SINGLE P.S.,BALASORE	ADV. VS	//0 ()
79	D-CRLA/402/2024 CRLA/67/2024	PADALA DURGA PRASAD@P.DURGA PRASAD VS STATE OF ODISHA	HARIPAD MOHANTY VS	// KASINAGAR /55 /2020 PO, CHILDRENS COURT, PARALEKHMU J.R/0000018/2020

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80	D-CRLA/2478/2024 CRLA/68/2024	SUBAL PANDEY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /291 /2016 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) ST/0000227/2016
81	D-CRLA/2701/2024 CRLA/69/2024	SUDHIR KUMAR SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NIALI /181 /2016 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000078/2016
82	D-CRLA/2848/2024 CRLA/70/2024	GOPAL@BHISMADEV SAHU VS STATE OF ODISHA	ACHYUTA NANDA ROUSTRAY VS	BOLANGIR SADAR /184 /2021 1ST ADDL SESSIONS JUDGE CUM PO, CUTTACK SC/0000076/2021
83	D-CRLA/535/2024 CRLA/71/2024	NANDA@ASHOK BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	KHANDAGIRI P.S. /356 /2017 C.J.M.,KHURDA(Khordha) CT/0000007/2018
84	D-CRLA/2832/2024 CRLA/72/2024	DR. KARUNAKAR ROUT VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	CUTTACK VIGILANCE /36 /2013 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000030/2014
85	D-CRLLP/507/2024 CRLLP/3/2024	VICKEY KUMAR MODI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000009/2015
86	D-CRLMA/2112/2024 CRLMA/15/2024	PAPU@SUSHANTA DAS VS STATE OF ODISHA	ADV. VS	BASTA /191 /2022 () //
87	D-CRLMC/2439/2024 CRLMC/166/2024	MANTU KHANDUALA@KHANDAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	HINJILI (ASKA) /60 /2012 ASST. SESSIONS JUDGE, HINJILICUT(Ganjam) ST/0000298/2013
88	D-CRLMC/2058/2024 CRLMC/167/2024	KAILASH CHANDRA NAHAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOSANINUAGAM /37 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000448/2021
89	D-CRLMC/1160/2024 CRLMC/168/2024	JASOBANTA@JASHOBANTA MAHALA VS STATE OF ODISHA	BISWA RANJAN SWAIN VS	KHAIRA /282 /2021 SPL.JUDGE,BALASORE(Balashwar) Spl/0000334/2021
90	D-CRLMC/1658/2024 CRLMC/169/2024	AMARENDRA ROUT VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL ICC/0000112/2018
91	D-CRLMC/2284/2024	SURENDRA DASH	JYOTIRMAYA SAHOO	KUAKHIA /253 /2017

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	CRLMC/170/2024	VS STATE OF ODISHA	VS	AD-HOC ADJ (FTSC),JAJPUR(Jajapur) CT/0000074/2018
92	D-CRLMC/2098/2024 CRLMC/171/2024	VIKASH DHANCHOLIA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	/ /0 J.M.F.C.,JHARSUGUDA(Jharsuguda) CRL.EXN/0000085/2023
93	D-CRLMC/2368/2024 CRLMC/172/2024	ANSHUMAN SAMANTARAY VS STATE OF ODISHA	TANMAY MISHRA VS	NAYAPALLI P.S. /657 /2019 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0006196/2019
94	D-CRLMC/2581/2024 CRLMC/173/2024	BIJAYA KUMAR PANI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /90 /2023 1ST A.D.J.,PURI(Puri) TR/0000142/2023
95	D-CRLMC/876/2024 CRLMC/174/2024	KUNI@GOUTAM JENA VS STATE OF ODISHA	CHHABI BEHERA VS	JATNI P.S. /102 /2023 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) TR/0000153/2023
96	D-CRLMC/1500/2024 CRLMC/175/2024	DORA PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /49 /2017 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000029/2022
97	D-CRLMC/1666/2024 CRLMC/176/2024	SUSANTA BEHERA VS STATE OF ODISHA	MANAS CHAND VS	SUKINDA /77 /2003 ADDL DIST AND SESSIONS JUDGE,JAIPUR CT/0000155/2010
98	D-CRLMC/1668/2024 CRLMC/177/2024	BIKU@KRUTIBAS PAIKARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /5 /2018 2ND A.D.J,KHURDA(Khordha) ST/0000070/2018
99	D-CRLMC/1771/2024 CRLMC/178/2024	AJAY KUMAR DAS VS ASSISTANT DIRECTOR, ENFORCEMENT DIRECTORATE, (FEMA AND PMLA), GOVOT OF INDIA, BBSR	PRANAB KUMAR GHOSE VS	BHUBANESWAR VIGILANCE /23 /2020 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR GR/0000026/2020
100	D-CRLMC/2004/2024 CRLMC/179/2024	KRUPASINDHU BISWAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	CHHENDIPADA /242 /2014 SPL.JUDGE,ANGUL(Anugul) Spl/0000146/2014
101	D-CRLMC/2783/2024 CRLMC/180/2024	LAMBU@ LAMBODARA BENIA VS STATE OF ODISHA	ARIJEET MISHRA VS	LAXMIPUR /27 /2019 AD-HOC A.D.J. (FTSC), JEYPORE(Koraput) TR/0000060/2019
102	D-CRLMC/1486/2024 CRLMC/181/2024	SUSANTA@LALA BARIK VS	PITAMBAR JENA VS	JHUMPURA /15 /2017 JMFC, CHAMPUA(Kendujhar)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/2316/2024 CRLMC/182/2024	STATE OF ODISHA BUNA KANHAR VS	S.S.RAY (2) VS	GR/0000059/2017 / /0 2ND ADJ CUM SPL JUDGE,BHUBANESW
104	D-CRLMC/1577/2024 CRLMC/183/2024	STATE OF ODISHA SHIPA @ JIBAN RATNA SWAIN @ JIBANJYOTI SWAIN VS	ASHOK KUMAR SAHOO VS	TR/0000249/2022 MARSHAGHAI /363 /2016 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
105	D-CRLMC/2034/2024 CRLMC/184/2024	STATE OF ODISHA KABI@PRABIN KUMAR ROUT@PRABIN ROUL VS	BHABANI SHANKAR DASPARIDA VS	Spl/0001936/2016 NARLA /30 /2022 A.D.J.,BHAWANIPATNA(Kalahandi)
106	D-CRLMC/1287/2024 CRLMC/185/2024	STATE OF ODISHA BUNU@SAROJ KUMAR SAHU VS	KHUSBU PANIGRAHI VS	CT/0000063/2023 CHANDIPUR /138 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar)
107	D-CRLMC/1542/2024 CRLMC/186/2024	STATE OF ODISHA SURYANARAYAN PANDA @ JAGA VS	ANIRUDHA DAS VS	CT/0000766/2023 PURI TOWN /170 /2019 DISTRICT & SESSIONS JUDGE,PURI(Pur
108	D-CRLMC/1530/2024 CRLMC/187/2024	STATE OF ODISHA RASANANDA KHATUA VS	ANIRUDHA DAS VS	TR/0000009/2022 TARBHA /118 /2021 SPECIAL JUDGE,SONEPUR(Sonepur)
109	D-CRLMP/2391/2024 CRLMP/105/2024	STATE OF ODISHA RANI NAYAK VS	PRASANTA KUMAR SAHOO VS	Spl/0000006/2021 / /0 (
110	D-CRLMP/2469/2024 CRLMP/106/2024	STATE OF ODISHA GYANA RANJAN DHAL VS	VS	// MANCHESWAR P.S. /550 /2023 (
111	D-CRLMP/109/2024 CRLMP/107/2024	STATE OF ODISHA SATYABADI PRADHAN VS	MANORANJAN PADHY VS	// PIPLI /446 /2023 (
112	D-CRLMP/2585/2024 CRLMP/108/2024	SUPERINTENDENT OF POLICE, PURI DIPTIMAYEE SAHOO VS	DEBASHIS NANDA VS	// / /0 (
113	D-CRLMP/2613/2024 CRLMP/109/2024	DEVI PRASAD SAHOO BHAGABATI SASMAL VS	M.R.KHATUA VS	// / /0 (
		STATE OF ODISHA		//

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114	D-CRLMP/2427/2024 CRLMP/110/2024	PRATIMA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //
115	D-CRLMP/2450/2024 CRLMP/111/2024	LIPI MOHAPATRA VS ASIT PANIGRAHI	MANAS KUMAR CHAND VS	//0 () //
116	D-CRLMP/2522/2024 CRLMP/112/2024	KAJALINI BARAL VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	KUJANGA /478 /2023 () //
117	D-CRLMP/2881/2024 CRLMP/113/2024	ORISSA POWER CONSORTIUM LTD., ANGUL VS STATE OF ODISHA	MOHIT AGARWAL VS	//0 () //
118	D-CRLMP/2371/2024 CRLMP/114/2024	MADHUMITA BEHERA VS ASHIS MOHAPATRA	DIGAMBARA MISHRA VS	//0 () //
119	D-CRLREV/2632/2024 CRLREV/17/2024	SONA BIWI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 A.D.J.,BHADRAK(Bhadrak) CRA/000012/2019
120	D-CRLREV/2343/2024 CRLREV/18/2024	SANJAY KUMAR MODI VS M/S L.M. FASHIONS PVT LTD, CUTTACK	SOUMYA DEV RAY VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000107/2023
121	D-CRLREV/2604/2024 CRLREV/19/2024	BAMA@RUPESH RANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BOLANGIR SADAR /263 /2023 1ST ADDL SESSIONS JUDGE CUM PO,C CRA/0000054/2023
122	D-CRLREV/2884/2024 CRLREV/20/2024	PYARI MOHAN SAHOO VS STATE OF ODISHA	GAYATRI PATRA VS	//0 S.D.J.M.,PALLAHARA(Anugul) CRMC/0000001/2024
123	D-CRLREV/2883/2024 CRLREV/21/2024	HEMANTA KUMAR PANI VS STATE OF ODISHA	GAYATRI PATRA VS	//0 S.D.J.M.,PALLAHARA(Anugul) CRMC/0000002/2024
124	D-CRLREV/2947/2024 CRLREV/22/2024	SANJUKTA@SANJU GARADA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DAMANJODI /6 /2001 ADDL DISTRICT AND SESSIONS JUDGE CRA/0000021/2014
125	D-CRLREV/2653/2024	LAXMI GIRI	DHIRENDRA KUMAR MOHAPATRA	//0

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	CRLREV/23/2024	VS STATE OF ODISHA	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj) CRA/0000004/2023
126	D-FAO/771/2024 FAO/15/2024	ALINA SETHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000544/2014
127	D-FAO/3269/2024 FAO/16/2024	SAPTAGIRI REAL ESTATE PVT.LTD. VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	// PRESIDING OFFICER,DESIGNATED COURT IA/0000005/2021
128	D-ITA/803/2024 ITA/1/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS M/S. TRL KROSAKI REFRACTORIES LIMITED	SIDHARTH SANKAR MOHAPATRA,SR.S.C(I.T) VS	// () //
129	D-ITA/815/2024 ITA/2/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS M/S. TRL KROSAKI REFRACTORIES LIMITED	SIDHARTH SANKAR MOHAPATRA,SR.S.C(I.T) VS	// () //
130	D-ITA/819/2024 ITA/3/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS M/S. TRL KROSAKI REFRACTORIES LIMITED	SIDHARTHA SANKAR MOHAPATRA,SR.S.C(I.T) VS	// () //
131	D-ITA/1706/2024 ITA/4/2024	PRINCIPAL COMMISSIONER OF INCOME TAX-1,BHUBANESHWAR VS M/S. MAA TARINI LOGISTICS LTD.	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// () //
132	D-JCRLA/3059/2024 JCRLA/12/2024	GANESH PRADHAN VS STATE OF ODISHA	ADV. VS	PHULBANI SADAR /26 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000019/2021
133	D-MACA/1916/2024 MACA/25/2024	D.M. (D.O. II), M/S. ORIENTAL INSURANCE CO. LTD. VS ANNAPURNA JENA	SOMNATH ROY VS	// 4TH M.A.C.T.,BHUBANESHWAR(Khordha) Mac/0000321/2019
134	D-MACA/1252/2024 MACA/26/2024	BILASUNI BURGI VS NIRANJAN BISOYI	SUPRIYO RANJAN MAHAPATRA VS	// ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) Mac/0000010/2023
135	D-MATA/3197/2024 MATA/23/2024	SASMITA DAS VS PRAVAT KUMAR DAS	TUSAR KUMAR MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000288/2015
136	D-MATA/1477/2024 MATA/24/2024	L. SMITA VS	BIKRAM PRATAP DAS VS	// JUDGE FAMILY COURT,RAYAGADA(Raipur)

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137	D-MATA/375/2024 MATA/25/2024	MAMDI RAJU BIBEKANANDA SWAIN VS SILPARANI ROUT	DEBI PRASAD PATTNAIK VS	CP/0000055/2023 // JUDGE FAMILY COURT, KENDRAPARA CP/0000177/2021
138	D-MATA/3652/2024 MATA/26/2024	HARISH CHANDRA GADAVA VS HEERA @ IRU GADAVA	KODANDA KUMAR BHUYAN VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000021/2020
139	D-RPFAM/655/2024 RPFAM/8/2024	BANESWAR NAIK VS BINATI NAIK	RAJENDRA NARAYAN ROUT VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000109/2022
140	D-RPFAM/879/2024 RPFAM/9/2024	INDRAJIT MOHANTA VS MAMUNI MOHANTA	SARADA PRASAD DASH VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000154/2021
141	D-RSA/2456/2024 RSA/9/2024	FAKIR CHARAN MALLICK VS BIJAY KUMAR MOHAPATRA	DWARIKA PRASAD MOHANTY VS	// A.D.J. SALIPUR(Cuttack) RFA/0000006/2021
142	D-TRP(C)/4053/2024 TRP(C)/19/2024	SUCHISMITA ROURAY VS ABHISHEK SAMAL	AJAYA KUMAR NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000279/2022
143	D-TRP(C)/4102/2024 TRP(C)/20/2024	KADAMBINI MALLICK VS RANJIT KUMAR MALLICK	SATYA RANJAN MULIA VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000294/2023
144	D-TRP(C)/2372/2024 TRP(C)/21/2024	PRATIMA BEHERA VS YUDHISTIR SAHOO	MALAYA KUMAR MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000251/2023
145	D-TRP(C)/1774/2024 TRP(C)/22/2024	GOURI PATRA @ LABANYA PATRA VS BABULA PATRA	SAURAV TIBRENAL VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000026/2023
146	D-TRP(C)/2183/2024 TRP(C)/23/2024	MANJULATA BEHERA VS MANOJ KUMAR BEHERA	PRAVAT KUMAR NAYAK VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000148/2023
147	D-TRP(C)/1479/2024 TRP(C)/24/2024	GANGOTRI MISHRA VS MANOJ KUMAR PATI	MANMAYA KUMAR DASH VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000377/2023

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148	D-TRP(C)/1752/2024 TRP(C)/25/2024	NIHARIKA RAY @ MOHANTY VS SANDEEP KUMAR RAY	BATAKRUSHNA BEHERA VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda Mat/0000029/2020
149	D-TRP(C)/2746/2024 TRP(C)/26/2024	SWARNA LATA SAMAL VS PRAMATH KUMAR JENA	RANJIT MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000650/2023
150	D-TRP(C)/2381/2024 TRP(C)/27/2024	TAPASWINI PARIDA VS BISWA RANJAN PARIDA	MAMATA MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000138/2022
151	D-TRP(C)/2984/2024 TRP(C)/28/2024	NANDA DAS VS SATYANARAYAN MOHANTY	TUKUNA KUMAR MISHRA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000184/2022
152	D-TRP(C)/2977/2024 TRP(C)/29/2024	ITISHREE PRADHAN VS SUBRAT RANJAN KAPA	NITYANANDA BEHURIA VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000084/2021
153	D-TRP(C)/2922/2024 TRP(C)/30/2024	ITISHREE PRADHAN VS SUBRAT RANJAN KAPA	NITYANANDA BEHURIA VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000245/2021
154	D-WA/3872/2024 WA/55/2024	STATE OF ODISHA VS SURATH CHANDRA MALLICK	RABI NARAYAN MISHRA, A.G.A. VS	// () //
155	D-WA/2070/2024 WA/56/2024	STATE OF ODISHA VS DR. BASANTA KUMAR SAHOO	SASWAT DAS,A.G.A VS	// () //
156	D-WP(C)/1949/2024 WP(C)/2009/2024	NITYANANDA PRADHAN VS THE COLLECTOR, NUAPADA	MOHENDRA KUMAR MOHAPATRO VS	// () //
157	D-WP(C)/1980/2024 WP(C)/2010/2024	DAYANIDHI BHUE VS STATE OF ODISHA	LALIT SAHU VS	// () //
158	D-WP(C)/1628/2024 WP(C)/2011/2024	SAMIR KUMAR ROUSTRAY VS SUJATA PATASANI	TRILOCHAN PANIGRAHI VS	// () //
159	D-WP(C)/3874/2024	SUSHANTA KUMAR NAYAK	ABHISHEK MOHANTY	//

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	WP(C)/2012/2024	VS MANASI SAHU	VS	0 //
160	D-WP(C)/4080/2024 WP(C)/2013/2024	SHILALIPI PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
161	D-WP(C)/3689/2024 WP(C)/2014/2024	SHALIMAR CHEMICAL WORKS (P), LTD. CALCUTTA VS COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	SATYA RANJAN PATI VS	// 0 //
162	D-WP(C)/893/2024 WP(C)/2015/2024	SRIMANTA SETHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
163	D-WP(C)/3146/2024 WP(C)/2016/2024	ALIJAN KHAN VS STATE OF ODISHA	SANJIB KUMAR SAHU VS	// 0 //
164	D-WP(C)/3688/2024 WP(C)/2017/2024	BIDHUSMITA KAR VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
165	D-WP(C)/2538/2024 WP(C)/2018/2024	KUMUDA CHANDRA BAG VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
166	D-WP(C)/4007/2024 WP(C)/2019/2024	SAMBARI NAIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
167	D-WP(C)/3127/2024 WP(C)/2020/2024	DEBASISH BISWAL VS THE COMMNR. OF CENTRAL GOODS AND SERVICE TAX, SUNDARGARH	BHABANI PRASAD MOHANTY VS	// 0 //
168	D-WP(C)/2685/2024 WP(C)/2021/2024	SAKILA HANSDHA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
169	D-WP(C)/830/2024 WP(C)/2022/2024	BHARAT CHANDRA MAHI VS THE DIRECTOR GENERAL, CENTRAL INDUSTRIAL SECURITY FORCE, NEW DELHI	AUROVINDA MOHANTY VS	// 0 //
170	D-WP(C)/2634/2024 WP(C)/2023/2024	NRUPALAL NAYAK VS	DINESH KUMAR MOHANTY VS	// 0

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171	D-WP(C)/2957/2024 WP(C)/2024/2024	STATE OF ODISHA LAXMIDHAR NAIK VS	PRAFULLA KUMAR KAR VS	// // 0
172	D-WP(C)/2694/2024 WP(C)/2025/2024	STATE OF ODISHA ANUKAMPA GAUNTIA MAJHI VS	SUSHANTA KUMAR JOSHI VS	// // 0
173	D-WP(C)/2761/2024 WP(C)/2026/2024	SECY. CUM COMMNR. HEALTH AND FAMILY WELFARE ODISHA, BBSR JITU HARIJAN VS	AJIT PATNAIK VS	// // 0
174	D-WP(C)/1772/2024 WP(C)/2027/2024	STATE OF ODISHA SARAT CHANDRA MOHARANA VS	PRIYABRATA MOHAPATRA VS	// // 0
175	D-WP(C)/3960/2024 WP(C)/2028/2024	COMMNR, GST(STATE), CUTTACK DELIGHT LAYER PVT. LTD., BERHAMPUR VS	SRIKAR KUMAR RATH VS	// // 0
176	D-WP(C)/785/2024 WP(C)/2029/2024	STATE OF ODISHA PRAVAKAR MAHAPATRA VS	RASHMI RANJAN SWAIN VS	// // 0
177	D-WP(C)/1502/2024 WP(C)/2030/2024	UNION BANK OF INDIA, NAYAGARH DR. PRABHAKAR SABAT VS	SANJIB SWAIN VS	// // 0
178	D-WP(C)/1710/2024 WP(C)/2031/2024	STATE OF ODISHA BIRAJ KUMAR SAHU VS	LAXMIKANTA MOHANTY VS	// // 0
179	D-WP(C)/746/2024 WP(C)/2032/2024	STATE OF ODISHA SUKANTA KUMAR BISWAL VS	SANJAY KUMAR SAMANTARAY VS	// // 0
180	D-WP(C)/3793/2024 WP(C)/2033/2024	STATE OF ODISHA PRIYABRATA SATHUA VS	LAXMIKANTA MOHANTY VS	// // 0
181	D-WP(C)/3168/2024 WP(C)/2034/2024	STATE OF ODISHA KANHU CHARAN RATH VS	DEBASIS ROUT VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/3224/2024 WP(C)/2035/2024	DEBENDRA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
183	D-WP(C)/3654/2024 WP(C)/2036/2024	BHARATI COLLEGE OF PHARMACY, BARIPADA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
184	D-WP(C)/3655/2024 WP(C)/2037/2024	TAPASWINI BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
185	D-WP(C)/2804/2024 WP(C)/2038/2024	ABHIMANYU THAKUR VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
186	D-WP(C)/2227/2024 WP(C)/2039/2024	RUBINA MALLICK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
187	D-WP(C)/4122/2024 WP(C)/2040/2024	TRIBIKRAM SAH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
188	D-WP(C)/2845/2024 WP(C)/2041/2024	RAKESH KUMAR ROUSTRAY VS R.T.O., ROURKELA	SYAMALENDU PATTNAIK VS	// 0 //
189	D-WP(C)/3513/2024 WP(C)/2042/2024	SUSANTA KUMAR OJHA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
190	D-WP(C)/844/2024 WP(C)/2043/2024	AJODHYANATH BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
191	D-WP(C)/3763/2024 WP(C)/2044/2024	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
192	D-WP(C)/3530/2024 WP(C)/2045/2024	JUGAL KISHORE PARIDA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	// 0 //
193	D-WP(C)/3743/2024	DURBADALA SETH	PRADEEP KUMAR MISHRA	//

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	WP(C)/2046/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/3755/2024 WP(C)/2047/2024	SARAT KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
195	D-WP(C)/1573/2024 WP(C)/2048/2024	GOBINDA SAMAL VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
196	D-WP(C)/3761/2024 WP(C)/2049/2024	BHAGIRATHI BHOI VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
197	D-WP(C)/3519/2024 WP(C)/2050/2024	PRADIPTA KUMAR PARIDA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	// 0 //
198	D-WP(C)/3759/2024 WP(C)/2051/2024	BIRENDRA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
199	D-WP(C)/3611/2024 WP(C)/2052/2024	GHANASHYAM PODH VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
200	D-WP(C)/3756/2024 WP(C)/2053/2024	CHHABILA PANDA VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
201	D-WP(C)/3610/2024 WP(C)/2054/2024	PRAKASHA CHANDRA PANDA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
202	D-WP(C)/2809/2024 WP(C)/2055/2024	DASARATHI PADHI VS COMMNR.-CUM-SECY., CO-OP. DEPT., BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
203	D-WP(C)/3687/2024 WP(C)/2056/2024	BIRENDRA KUMAR MAJHI VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
204	D-WP(C)/4067/2024 WP(C)/2057/2024	URMILA BEHERA VS	SUBHASREE MOHANTY VS	// 0

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205	D-WP(C)/3651/2024 WP(C)/2058/2024	CHIEF GENERAL MANAGER, INDIAN OIL CORP. LTD., BBSR JEYPORE COLLEGE OF NURSING, JEYPORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
206	D-WP(C)/4049/2024 WP(C)/2059/2024	NIRUPAMA SAHOO VS ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
207	D-WP(C)/4292/2024 WP(C)/2060/2024	M/S. SWATI SAMANTARAY VS THE ADDL. COMMNR. OF STATE TAX (APPEAL), CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
208	D-WP(C)/3869/2024 WP(C)/2061/2024	SADHANA RANI MANDAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
209	D-WP(C)/3712/2024 WP(C)/2062/2024	LOKANATH BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
210	D-WP(C)/4297/2024 WP(C)/2063/2024	M/S. SWATI SAMANTARAY, CUTTACK VS THE ADDL. COMMNR. OF STATE TAX (APPEAL), CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
211	D-WP(C)/2949/2024 WP(C)/2064/2024	BHAWANI APARTMENT PVT. LTD., BBSR VS TRIPATI PRASAD MOHAPATRA	AMIT PRASAD BOSE VS	// 0 //
212	D-WP(C)/3905/2024 WP(C)/2065/2024	ANAM CHANDRA PADHI VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
213	D-WP(C)/3613/2024 WP(C)/2066/2024	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	// 0 //
214	D-WP(C)/4005/2024 WP(C)/2067/2024	CHITTARANJAN PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
215	D-WP(C)/3925/2024 WP(C)/2068/2024	BHASKAR CHANDRA MANGARAJ VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //

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216	D-WP(C)/3817/2024 WP(C)/2069/2024	LALA SANTOSH KUMAR SINGH VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
217	D-WP(C)/4043/2024 WP(C)/2070/2024	NIRANJAN BARIK VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
218	D-WP(C)/4052/2024 WP(C)/2071/2024	HARISH CHANDRA KHATUA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
219	D-WP(C)/4356/2024 WP(C)/2072/2024	THE KENDRAPARA CREDIT COOPERATIVE SOCIETY LTD., KENDRAPARA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
220	D-WP(C)/3926/2024 WP(C)/2073/2024	SHYAM SINGH VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
221	D-WP(C)/3137/2024 WP(C)/2074/2024	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	SISIRA PANIGRAHI VS	// 0 //
222	D-WP(C)/4003/2024 WP(C)/2075/2024	SAROJINI JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
223	D-WP(C)/3903/2024 WP(C)/2076/2024	HIMANSU MOHAN MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
224	D-WP(C)/2799/2024 WP(C)/2077/2024	KAMINI SAMAL VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //
225	D-WP(C)/1716/2024 WP(C)/2078/2024	APARIMITA MANGRAJ VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
226	D-WP(C)/4266/2024 WP(C)/2079/2024	SMRUTI DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
227	D-WP(C)/3944/2024	DIPTI RANJAN RAY	GYANA RANJAN SETHI	//

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	WP(C)/2080/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/994/2024 WP(C)/2081/2024	TUKU JENA VS COLLECTOR, KEONJHAR	BHASKAR CHANDRA PANDA VS	// 0 //
229	D-WP(C)/2603/2024 WP(C)/2082/2024	ASHOK MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
230	D-WP(C)/4214/2024 WP(C)/2083/2024	DR. NAMITA RATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
231	D-WP(C)/3258/2024 WP(C)/2084/2024	GITANJALI MISHRA @ PANDA VS CLAIM MANAGER HDFC ERGO GENERAL INSURANCE COMPANY LTD. JAJPUR	ASHOK KUMAR BEHERA VS	// 0 //
232	D-WP(C)/1640/2024 WP(C)/2085/2024	BIJAY KUMAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
233	D-WP(C)/4275/2024 WP(C)/2086/2024	PRABHU PRASAD MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
234	D-WP(C)/3253/2024 WP(C)/2087/2024	SITAKANTA MOHANTY VS MD, ORISSA RURAL HOUSING AND DEVELOPMENT CORP. LTD., BBSR	ASHOK KUMAR BEHERA VS	// 0 //
235	D-WP(C)/4319/2024 WP(C)/2088/2024	BIPRA CHARAN MOHANTY @ BIPRA KUMAR MOHANTY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
236	D-WP(C)/4312/2024 WP(C)/2089/2024	DR KISHORE KUMAR BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
237	D-WP(C)/2354/2024 WP(C)/2090/2024	UDIT NAYAK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
238	D-WP(C)/3315/2024 WP(C)/2091/2024	BHASKAR RANA VS	PRASANNA KUMAR PARHI VS	// 0

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239	D-WP(C)/3939/2024 WP(C)/2092/2024	STATE OF ODISHA CHOUDHURY TUSHARKANT KANUNGO VS	GYANA RANJAN SETHI VS	// // 0
240	D-WP(C)/2401/2024 WP(C)/2093/2024	STATE OF ODISHA PRAVAKAR JAGADEV VS	SUBHASISH DAS VS	// // 0
241	D-WP(C)/3359/2024 WP(C)/2094/2024	STATE OF ODISHA HIMANSHU SEKHAR SAMAL VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
242	D-WP(C)/4203/2024 WP(C)/2095/2024	STATE OF ODISHA BIGHNESWAR SATAPATHY VS BHUBANESWAR MUNICIPAL CORPORATION	RAJJEET ROY VS	// // 0
243	D-WP(C)/4111/2024 WP(C)/2096/2024	SANTOSH KUMAR PATRA VS	SHASHI BHUSAN JENA VS	// // 0
244	D-WP(C)/3653/2024 WP(C)/2097/2024	STATE OF ODISHA SAI PRASAD PATTNAIK VS	DEEPALI MAHAPATRA VS	// // 0
245	D-WP(C)/3032/2024 WP(C)/2098/2024	STATE OF ODISHA PURNANANDA PATI VS	BADRINARAYAN PANDA VS	// // 0
246	D-WP(C)/3662/2024 WP(C)/2099/2024	THE STATE OF ODISHA RAJANIKANTA PATTNAIK VS	DEEPALI MAHAPATRA VS	// // 0
247	D-WP(C)/2716/2024 WP(C)/2100/2024	UNION OF INDIA SUDHIR KUMAR NATH VS	SUDEEP KUMAR SARANGI VS	// // 0
248	D-WP(C)/3033/2024 WP(C)/2101/2024	UNION OF INDIA KARUNAKAR BEHERA VS	BADRINARAYAN PANDA VS	// // 0
249	D-WP(C)/2427/2024 WP(C)/2102/2024	THE STATE OF ODISHA PRAVAKAR JENA VS STATE OF ODISHA	ASHOK DAS VS	// // 0 //

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250	D-WP(C)/3726/2024 WP(C)/2103/2024	CHAKANANDA KAMPA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
251	D-WP(C)/4114/2024 WP(C)/2104/2024	CHANDRA SEKHAR ROUT VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
252	D-WP(C)/996/2024 WP(C)/2105/2024	SANJULATA BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
253	D-WP(C)/2068/2024 WP(C)/2106/2024	BUDHADEB BISWAS VS COLLECTOR AND REVISIONAL AUTHORITY, MALKANGIRI	MAHESWAR MOHANTY VS	// 0 //
254	D-WP(C)/4097/2024 WP(C)/2107/2024	JHASKETAN BHAISAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
255	D-WP(C)/2902/2024 WP(C)/2108/2024	SARAT CHANDRA SETHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/4103/2024 WP(C)/2109/2024	KORI SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
257	D-WP(C)/3429/2024 WP(C)/2110/2024	PURNA CHANDRA NAYAK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
258	D-WP(C)/4055/2024 WP(C)/2111/2024	BANSHIDHAR SAHU VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
259	D-WP(C)/4010/2024 WP(C)/2112/2024	DINABANDHU MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
260	D-WP(C)/3947/2024 WP(C)/2113/2024	SARAT KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
261	D-WP(C)/3439/2024	BISWARNJAN SWAIN	AMIT PRASAD BOSE	//

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	WP(C)/2114/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/3566/2024 WP(C)/2115/2024	RABINDRA TARAI VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
263	D-WP(C)/3760/2024 WP(C)/2116/2024	BIJAYA CHANDRA BAHINIPATI VS ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
264	D-WP(C)/4117/2024 WP(C)/2117/2024	JOYNARAYAN ROHIDAS VS MAHANADI COALFIELD LTD., SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //
265	D-WP(C)/3503/2024 WP(C)/2118/2024	SRIBATSHA NAIK VS COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,KALAHANDI.	SRI ASIT KUMAR PATTNAIK VS	// 0 //
266	D-WP(C)/3995/2024 WP(C)/2119/2024	BIRABARA BHAGAT VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
267	D-WP(C)/3186/2024 WP(C)/2120/2024	RAMESH CHANDRA MAHARANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
268	D-WP(C)/3604/2024 WP(C)/2121/2024	SURENDRA SAHOO VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
269	D-WP(C)/3034/2024 WP(C)/2122/2024	SASHIKANTA JENA VS THE C.G.M (T), AND R.O NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR	BADRINARAYAN PANDA VS	// 0 //
270	D-WP(C)/3457/2024 WP(C)/2123/2024	SUDHANSU DAS VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
271	D-WP(C)/3984/2024 WP(C)/2124/2024	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
272	D-WP(C)/3754/2024 WP(C)/2125/2024	KAMAL KUMAR SAHU VS	RABINDRA KUMAR PATNAIK VS	// 0

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273	D-WP(C)/3564/2024 WP(C)/2126/2024	ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR PUSPALATA PAHADSINGH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// // 0 //
274	D-WP(C)/4374/2024 WP(C)/2127/2024	MONALISA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
275	D-WP(C)/3757/2024 WP(C)/2128/2024	DAYANIDHI SETHI VS ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
276	D-WP(C)/3358/2024 WP(C)/2129/2024	DAMAYANTI SAHU VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
277	D-WP(C)/2215/2024 WP(C)/2130/2024	DR. ANUP PATTANAİK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
278	D-WP(C)/2914/2024 WP(C)/2131/2024	PRANABANDHU KHETI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
279	D-WP(C)/4276/2024 WP(C)/2132/2024	SHISHIR NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
280	D-WP(C)/4133/2024 WP(C)/2133/2024	ANIL KUMAR TIWARI VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
281	D-WP(C)/60/2024 WP(C)/2134/2024	SATYAJIT CHATARJEE VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
282	D-WP(C)/4280/2024 WP(C)/2135/2024	SUBASH PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
283	D-WP(C)/657/2024 WP(C)/2136/2024	BISWAMBER MISHRA VS ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BHADRAK	SIVA SANKAR CHAINI VS	// 0 //

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284	D-WP(C)/1205/2024 WP(C)/2137/2024	PARAMANANDA SAMAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
285	D-WP(C)/894/2024 WP(C)/2138/2024	GITANJALI MALLICK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //
286	D-WP(C)/3977/2024 WP(C)/2139/2024	KISHORE KUMAR MISHRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// () //
287	D-WP(C)/1732/2024 WP(C)/2140/2024	M/S. ORISSA STEVEDORES LTD. VS ADDITIONAL COMMISSIONER,CGST,CENTRAL EXCISE AND CUSTOMS,BHUBANESWAR	KAJAL SAHOO VS	// () //
288	D-ABLAPL/2402/2024 ABLAPL/854/2024	AJAYA BHOI VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /22 /2024 () //
289	D-ABLAPL/1726/2024 ABLAPL/855/2024	AMAN SINGHAL @ AGARWAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAGHUNATHPALI /8 /2024 () //
290	D-ABLAPL/2433/2024 ABLAPL/856/2024	ABHIMANYU SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANARAPAL /340 /2023 () //
291	D-ABLAPL/1738/2024 ABLAPL/857/2024	AMAN SINGHAL @ AGARWAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAGHUNATHPALI /13 /2024 () //
292	D-ABLAPL/2407/2024 ABLAPL/858/2024	SOUBHAGYA MOHANTY @ HAPPY VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	PAHALA /23 /2024 () //
293	D-ABLAPL/2452/2024 ABLAPL/859/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CUTTACK VIGILANCE /1 /2024 () //
294	D-ABLAPL/168/2024 ABLAPL/860/2024	PRASADI K.SETH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /231 /2023 () //
295	D-ABLAPL/2475/2024	BALIA @ BALARAM PRUSTY	SATYA RANJAN MULIA	TANGI /7 /2024

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	ABLAPL/861/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/193/2024 ABLAPL/862/2024	SK. MONTU HOQUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /231 /2023 () //
297	D-ABLAPL/2481/2024 ABLAPL/863/2024	AJAY KUMAR NAYAK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	NALCO /75 /2015 () //
298	D-ABLAPL/303/2024 ABLAPL/864/2024	TOFAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /338 /2023 () //
299	D-ABLAPL/583/2024 ABLAPL/865/2024	SANJAY SUNA VS STATE OF ODISHA	MANORANJAN PADHY VS	NABARANGAPUR TOWN /204 /2023 () //
300	D-ABLAPL/2497/2024 ABLAPL/866/2024	KANHU CHARAN PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KUMBHARAPARA /172 /2021 () //
301	D-ABLAPL/1242/2024 ABLAPL/867/2024	PRAKASH CHANDRA DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /255 /2023 () //
302	D-ABLAPL/2499/2024 ABLAPL/868/2024	KANHA BARIK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BALIAPANDA /33 /2023 () //
303	D-ABLAPL/792/2024 ABLAPL/869/2024	ARBAZ KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /544 /2023 () //
304	D-ABLAPL/390/2024 ABLAPL/870/2024	RUDRA PRASAD DAS @ RAKA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	KENDRAPARA SADAR /2 /2024 () //
305	D-ABLAPL/1374/2024 ABLAPL/871/2024	BALISHTAR SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUREIKELA /234 /2022 () //
306	D-ABLAPL/859/2024 ABLAPL/872/2024	D.PADMA CHARAN PRADHAN VS	SIDDHARTH GOUTAM DAS VS	RAMBHA (KHALLIKOTE) /892 /2023 ()

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307	D-ABLAPL/2571/2024 ABLAPL/873/2024	STATE OF ODISHA SOUMYA RANJAN PATI VS	GYANA RANJAN SETHI VS	// DHAMNAGAR /3 /2024 ()
308	D-ABLAPL/1431/2024 ABLAPL/874/2024	STATE OF ODISHA PRAHALLAD BEHERA VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /17 /2024 ()
309	D-ABLAPL/987/2024 ABLAPL/875/2024	STATE OF ODISHA GOLAPA PRADHAN VS	TUKUNA KUMAR MISHRA VS	// SUNABEDA /2 /2024 ()
310	D-ABLAPL/1559/2024 ABLAPL/876/2024	STATE OF ODISHA HARI NAYAK @ LALITA NAYAK VS	PRANAYA KUMAR DASH VS	// MAHILA P.S. BUXIBAZAR /146 /2023 ()
311	D-ABLAPL/1681/2024 ABLAPL/877/2024	STATE OF ODISHA SANYASI KUSULIA @ KAUSALYA VS	SANJIB KUMAR BHANJADEO VS	// AMBADOLA /200 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000035/2023
312	D-ABLAPL/1093/2024 ABLAPL/878/2024	STATE OF ODISHA SUBHADRA BEHERA VS	ARABINDA DASH VS	// SAMBALPUR TOWN /11 /2024 ()
313	D-ABLAPL/1145/2024 ABLAPL/879/2024	STATE OF ODISHA DAYANIDHI BHUE VS	SARATHI JYOTI MOHANTY VS	// AMBABHONA /49 /2023 ()
314	D-ABLAPL/2075/2024 ABLAPL/880/2024	STATE OF ODISHA MD. HABIBULLAH @ MD HABI VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /29 /2024 ()
315	D-ABLAPL/2161/2024 ABLAPL/881/2024	STATE OF ODISHA GOUTAM DAS PANAKA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /333 /2023 ()
316	D-ABLAPL/1685/2024 ABLAPL/882/2024	STATE OF ODISHA DIPU @ BISWANATH KHANDEITARAY@ KHANDAYATARAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /111 /2023 ()
317	D-ABLAPL/2082/2024 ABLAPL/883/2024	STATE OF ODISHA ANI @ BASANTA KUMAR PRADHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	// BYREE /22 /2024 () //

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318	D-ABLAPL/2103/2024 ABLAPL/884/2024	GOBINDA SA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /147 /2023 () //
319	D-ABLAPL/2169/2024 ABLAPL/885/2024	PARAMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /24 /2024 () //
320	D-ABLAPL/1714/2024 ABLAPL/886/2024	SIBA SHANKAR MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KASHIPUR /159 /2022 () //
321	D-ABLAPL/1789/2024 ABLAPL/887/2024	BUDHANATH SAHOO VS STATE OF ODISHA	ABHIMANYU PARIDA VS	GOBINDAPUR /4 /2024 () //
322	D-ABLAPL/2178/2024 ABLAPL/888/2024	MITI @ SUSIL SENAPATI @ NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	BIDANASI /303 /2023 () //
323	D-ABLAPL/2227/2024 ABLAPL/889/2024	PRITAM KUMAR NAYAK @ RAJA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KHATIGUDA /108 /2023 () //
324	D-ABLAPL/2194/2024 ABLAPL/890/2024	DIBAKAR KHATUA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KAMARDA /2 /2024 () //
325	D-ABLAPL/2047/2024 ABLAPL/891/2024	AJAYA KUMAR JENA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BANKI /470 /2023 () //
326	D-ABLAPL/2248/2024 ABLAPL/892/2024	GITANJALI DIGAL VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	PHIRINGIA /106 /2021 () //
327	D-ABLAPL/2266/2024 ABLAPL/893/2024	SUNIL SAHU @ SUNIL KUMAR SAHU VS STATE OF ODISHA	KABIR KUMAR JENA VS	K.NUAGAON /14 /2024 () //
328	D-ABLAPL/2073/2024 ABLAPL/894/2024	SUKANTA @ MRUTUNJAY MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /219 /2022 () //
329	D-ABLAPL/2269/2024	CHATRUBHUJA SAHANI @ BABU SAHANI	DEBASNAN DAS	CHAULIAGANJA /20 /2024

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	ABLAPL/895/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/2369/2024 ABLAPL/896/2024	SUSAMA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /250 /2023 () //
331	D-ABLAPL/2445/2024 ABLAPL/897/2024	CHITARANJAN RANA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SAINTALA /127 /2020 J.M.F.C.,SAINTALA(Balangir) GR/0000124/2020
332	D-ABLAPL/2370/2024 ABLAPL/898/2024	CHANDAN MALLICK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	TIGIRIA /120 /2023 () //
333	D-ABLAPL/2409/2024 ABLAPL/899/2024	DINGAR KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /239 /2023 () //
334	D-ABLAPL/2421/2024 ABLAPL/900/2024	PRAMOD KUMAR JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	CHAMAKHANDI /399 /2023 () //
335	D-ABLAPL/2466/2024 ABLAPL/901/2024	CHINTU @ AMIYA RANJAN MALLIK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	BANKI /21 /2024 () //
336	D-ABLAPL/2422/2024 ABLAPL/902/2024	PRAMOD KUMAR JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	CHAMAKHANDI /461 /2023 () //
337	D-ABLAPL/2376/2024 ABLAPL/903/2024	TILOKA BHANJA @ TILAK BHANJA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /610 /2023 () //
338	D-ABLAPL/2431/2024 ABLAPL/904/2024	ABHIMANYU SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANARAPAL /339 /2023 () //
339	D-ABLAPL/2494/2024 ABLAPL/905/2024	SARAT KUMAR PAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ANGUL TOWN /86 /2024 () //
340	D-ABLAPL/2404/2024 ABLAPL/906/2024	RAMA KUMAR DAS @ RAM KUMAR DAS VS	SURYAKANTA DWIBEDI VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/2384/2024 ABLAPL/907/2024	STATE OF ODISHA SUJIT SAHU VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// INDUASTRIAL,NISA /251 /2023 ()
342	D-ABLAPL/2504/2024 ABLAPL/908/2024	SARASWATI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	// / /0 S.D.J.M.,BHADRAK(Bhadrak)
343	D-ABLAPL/2400/2024 ABLAPL/909/2024	SULA MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	2(A)CC/0000402/2021 CHHENDIPADA /365 /2018 ()
344	D-ABLAPL/2506/2024 ABLAPL/910/2024	BIDYADHAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /74 /2024 ()
345	D-ABLAPL/2507/2024 ABLAPL/911/2024	MANISHA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /27 /2024 ()
346	D-ABLAPL/2511/2024 ABLAPL/912/2024	BHIMASEN SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// TIHIDI /6 /2024 ()
347	D-ABLAPL/2526/2024 ABLAPL/913/2024	SOURAV SWAIN VS STATE OF ODISHA	HARIPAD MOHANTY VS	// MANCHESWAR P.S. /517 /2023 ()
348	D-ABLAPL/2518/2024 ABLAPL/914/2024	RANJIT SINGH @ RANJIT KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// BANHARPALI /14 /2024 ()
349	D-ABLAPL/2528/2024 ABLAPL/915/2024	SAPAN KUMAR NAYAK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// DAITARI /60 /2019 ()
350	D-ABLAPL/2520/2024 ABLAPL/916/2024	AKSHYA KUMAR JENA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// BANHARPALI /15 /2024 ()
351	D-ABLAPL/2529/2024 ABLAPL/917/2024	GYANRANJAN PATRA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// PURI SADAR /31 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/2426/2024 ABLAPL/918/2024	DYUTIPRAOVA BEHERA VS STATE OF ODISHA (VIG)	AMITABH MISHRA VS	CUTTACK VIGILANCE /1 /2024 () //
353	D-ABLAPL/2611/2024 ABLAPL/919/2024	ABHISEK DHAL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BIRMITRAPUR /267 /2023 () //
354	D-ABLAPL/2530/2024 ABLAPL/920/2024	RANJEET BEHERA VS STATE OF ODISHA	RAGHUNATH SINGH VS	ASTARANGA MARINE PS /2 /2024 () //
355	D-WPC(OAC)/830/2012 WPC(OAC)/830/2012	MAMATA MISHRA VS STATE OF ODISHA AND OTHERS	M/S KALI PRASANNA MISHRA VS	// () //